

OFFICE OF DISTRICT AND SESSIONS JUDGE, TARN TARAN


ORDER

In continuation of this office Orders bearing Endst. Nos. 1225/EB and 1226/EB both dated 30.06.2021, it is ordered that w.e.f. 02.08.2021 till further orders or till the receipt of any further direction from the Hon'ble Punjab and Haryana High Court, Chandigarh, in addition to the cases mentioned in the earlier Orders dated 30.06.2021, the Court of undersigned and the Courts of Additional District and Sessions Judges, Tarn Taran shall take up all the criminal trials where the accused are on bail or in custody as well as all the civil appeals.

Likewise, the Courts of Civil Judges may proceed as per law and record evidence in all the civil cases as well as criminal cases, including private complaints.

It is further clarified that any other matter wherein the request is received from either of the counsel/party may be taken by the Court.

It is further directed that while taking up the work fixed before their Courts, the Officers shall ensure that there is no unnecessary crowd in the Court and that all the advisories and other Standard Operating Procedures (SOP) necessary for containing the outbreak of COVID-19 Pandemic issued by Government of India and State Government from time to time are being followed in letter and spirit.


District & Sessions Judge,
Tarn Taran

Endst No. 1609/EB Dated 2/8/21

- Copy forwarded to the following for information and necessary action:-
1. The Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh.
 2. All the Judicial Officers of this Sessions Division.
 3. The Deputy Commissioner, Tarn Taran.
 4. The Senior Superintendent of Police, Tarn Taran.
 5. The District Attorney, Tarn Taran.
 6. The Superintendents, Central Jail, Amritsar and Sub-Jail, Patti.
 7. The Presidents, Bar Associations, Tarn Taran, Patti and Khadur Sahib.
 8. The System Officer of this Sessions Division to upload this Order on the official website.
 9. A copy of this Order be also placed on the Notice Board of this Office.


District & Sessions Judge,
Tarn Taran